

### Export of Vintage Cars

2303. SHRI DIGVIJAY SINH: Will the Minister of COMMERCE be pleased to state:

(a) whether several vintage cars are rotting in India due to lack of maintenance; and

(b) whether the value of such cars is considerably higher in countries of their origin than in India and if so, whether Government propose to allow their export and earn valuable foreign exchange?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Government have no such information.

(b) It may be that the value of some of the vintage cars is higher in foreign countries than in India. In terms of the export policy, export of vintage cars may be allowed on merits.

### Special SC/ST Cell

2304. SHRI CHANDRA PAL SHAILANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether with a view to look after the interests of SC/ST employees in matters of reservation in recruitment and promotion and other related issues, a special SC/ST Cell has been created in Headquarters and all the airports of International Airports Authority of India headed by the officers belonging to SC/ST communities;

(b) if not, the reasons for not creating such Cells; and

(c) when these Cells are going to be created?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (c). A special Cell has been created at the Headquarters of International Airports Authority of India and an officer be-

longing to Scheduled Caste community is incharge of this work. No separate Cell for this purpose has been considered necessary for the airports due to relatively small volume of work. The Cell at Headquarters is responsible for co-ordination and compilation of all the information and data received from airports.

### बिहार में बैंक की शाखाओं का खोला जाना

2305. श्रीमती कृष्णा साहू: क्या वित्त

मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में प्रत्येक 25,000 की आबादी पर एक बैंक खोला गया है ;

(ख) क्या यह भी सच है कि बिहार में प्रत्येक 50,000 की आबादी पर एक बैंक खोला गया है, और

(ग) यदि उपरोक्त (क) तथा (ख) भागों का उत्तर हां, में हो तो क्या सरकार का यह भेदभाव दूर करने का विचार है ताकि बिहार में भी प्रत्येक 25,000 की आबादी पर एक बैंक खोल दिया जाय ?

वित्त मंत्रालय में उप मंत्री (श्री मगन भाई बरोटे): (क) से (ग). मार्च, 1980 के अन्त तक की स्थिति के अनुसार, बिहार में औसतन प्रति 31,000 लोगों के लिए बैंक की एक शाखा थी। तत्संबंधी अखिल भारतीय औसत के अनुसार प्रति 17,000 लोगों के लिए एक शाखा थी। परन्तु शहरी और महानगरीय केन्द्रों तथा इस प्रकार के केन्द्रों की जनसंख्या को छोड़कर, बिहार में प्रति 35,000 ग्रामीण/अर्ध शहरी लोगों के लिए एक ग्रामीण/अर्ध शहरी शाखा और सम्पूर्ण देश में प्रति 22,000 लोगों के लिए एक शाखा थी।

जिन ग्रामीण और अर्ध शहरी क्षेत्रों में बैंकों की शाखाएं कम हैं विशेष कर उन क्षेत्रों में जनसंख्या की दृष्टि से बैंकों की व्याप्ति का विस्तार करने के लिए बैंकों से यह कहा गया है कि वे 1979-81 की अवधि में मुख्यतः कमी वाले जिलों के बैंक रहित उन ग्रामीण

और अर्ध शहरी केन्द्रों में शाखाओं का विस्तार करने पर जोर दें जहाँ व्यापित प्रति 20,000 ग्रामीण/अर्ध शहरी शाखा से कम हों। इस कार्यक्रम के अनुसार, बिहार के कमी वाले जिलों के ग्रामीण/अर्ध शहरी केन्द्रों में 1441 शाखाएँ खोले जाने की आवश्यकता है। रिजर्व बैंक ने सूचित किया है कि 871 केन्द्रों में कार्यालय खोलने के लिए प्राधिकार पत्र जारी किये जा चुके हैं तथा और अधिक केन्द्रों का आवंटन करने की कार्यवाही चल रही है। भारतीय रिजर्व बैंक राज्य सरकार के परामर्श से कार्यक्रम के कार्यान्वयन का समन्वय कर रहा है।

**भारतीय पर्यटन विकास निगम के होटलों में निवेश**

2306. श्री मती कृष्णा साही: क्या पर्यटन और नागर विमानन मंत्री यहाँ बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने भारतीय पर्यटन विकास निगम द्वारा चलाये जा रहे होटलों पर 30 करोड़ रुपये का निवेश कर रखा है और क्या उनसे केवल तीन प्रतिशत की ही आय होती है ;

(ख) क्या ऐसे होटलों से कम से कम 12 प्रतिशत आय होनी चाहिये जो कि प्राप्त नहीं हो रही है ; और

(ग) यदि उपरोक्त भागों का उत्तर स्वीकारात्मक है तो इन होटलों की आय बढ़ाने के लिये सरकार क्या उपाय कर रही है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्दा लाल चन्दाकर): (क) जी, नहीं।

(ख) ऐसा कोई मानदंड निर्धारित नहीं है जिसके अन्तर्गत यह विनिर्दिष्ट किया गया हो कि होटलों पर निवेश से 12 प्रतिशत आय होनी चाहिए।

(ग) प्रश्न नहीं उठता।

### Foreign Investment in India

2307. SHRIMATI KRISHNA SAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the total foreign investment in India upto March, 1980 was twenty thousand million;

(b) whether it is a fact that foreign countries which have made investment in India earn gross profit to the tune of 12 per cent of the investment; and

(c) if the answer to above parts be in the affirmative, do Government propose to wind up such foreign investments in India which are detrimental?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAJI BAROT): (a) while the official survey of outstanding foreign investment for the period ending March 1980, conducted by the Reserve Bank of India, has not yet been completed, it is likely that it may be of the order of Rs 2,000 crores.

(b) The Reserve Bank study upto 1974 estimated that foreign controlled companies in the country had a gross rate of return of 146 per cent on the capital employed.

(c) Under FERA 1973, certain foreign companies engaged in low priority activities have been directed to wind up their activities. For other companies whose activities have been approved to continue, the policy of the Government is to allow remittance of current earnings etc, subject to payment of Indian taxes.

### Production of Steel Ingot in Public Sector

2308. SHRI PIUS TIRKEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the present production of steel ingots in the public sector;

(b) whether any target plan to produce more steel ingots has been prepared by Government; and